

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT -III

25. C.P No. 3983/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **15.01.2020**

NAME OF THE PARTIES: Darshan Manoharlal Bhoot

v/s.

Deegee Infracon Pvt Ltd

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

At request, list this matter on 19.03.2020.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)